

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KOTHARI FOODS AND FRAGRANCES PRIVATE LIMITED Date of Commencement of Liquidation: 02-03-2020; List of Stakeholders as on Date: 01-04-2020; Name of IP: Mr. Shravan Kumar Vishnoi; Last 5 digit of registration number: 10079

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2586890						NA
2	Liquidation costs incurred till date		1959940						NA
3	Secured financial creditors	1	2617519531.17	1	2617519531.17				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	517635221	2	517635221				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	3139701582.17	3	3135154752.17				